

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO) : (a) to (c) The State Bank of Bikaner & Jaipur has reported that as advised by the Government all eligible SC/ST candidates who were within the zone of consideration were called for the written test for promotion to officer scale I (JMG) held in 1983. The bank is drawing separate eligibility list for SC/ST employees and that the unfilled reserved vacancies are being carried forward to subsequent years in order to safeguard the interest of SC/ST employees.

The bank has also reported that the SC/ST Employees Association has filed a Writ Petition in the Rajasthan High Court in this matter which is still pending and the matter is sub-judice.

Meeting of Producer-Exporters of Tea held at Geneva

1636. SHRI SONTOSH MOHAN DEV : Will the Minister of COMMERCE be pleased to state :

(b) whether it is a fact that the producer-exporters of tea had recently held a meeting at Geneva to boost tea output ;

(b) if so, the subjects discussed and the thrust areas highlighted by India at this international meeting ; and

(c) the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) : (a) to (c) The Inter-Governmental Group of Export on Tea held its fourth session in Geneva from 6th to 13th October, 1983. Producing as well as Importing Countries were represented, Discussions centred around the elements of a future International Tea Agreement for ensuring orderly trade and stable prices, The Indian side stressed the need for agreement on norms relating to market indicator price, export quotas, promotion of tea consumption, minimum export standards, R & D activities and institutional issues.

Central Advisory Council on Textiles

1637. SHRI ASHFAQ HUSSAIN : Will the Minister of COMMERCE be pleased to state :

(a) whether Government have decided to set up a Central Advisory Council on Textiles representing all textile sectors and related interests;

(b) if so, when it will take effect;

(c) whether Government will see that representatives of handloom weavers both under co-operative and outside co-operative fold, decentralised powerloom sectors besides the organised textile sector would be included and associated with it;

(d) whether Government will also ensure that representatives of cotton, silk, wool, art-silk under the handloom, powerloom and organised sector are represented separately; and

(e) whether Members of Parliament will also be associated with it ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) : (a) to (e) Government have set up a Central Advisory Council on Textile Industry vide Resolution dated 29th November, 1983. A copy of the Resolution is laid on the table of the House. (Placed in library. See No. LT 7125/83)

Applicability of Facilities Given to Foreign by Air India to Indian Tourist

1638. SHRI VIJAY KUMAR YADAV : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the facilities and concessions given by Air India to the foreign tourists in India;

(b) whether the fare concessions given to them are also applicable to the Indian tourists inside the country; and

(c) if no, the reasons for such discrimination ?